

(ग) मध्य प्रदेश में भोपाल स्थित वन प्रबन्ध संस्थान की वर्तमान गतिविधियां और काम काज क्या है तथा इस संस्थान की विस्तार सम्बन्धी योजनाओं का ब्यौरा क्या है; और

(घ) इस संस्थान की उपयोगिता बढ़ाने के लिए सरकार द्वारा क्या कदम उठाये जा रहे हैं ?

**कृषि मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) :** (क) केन्द्रीय सरकार के अधीन केवल एक वन अनुसंधान संस्थान है, जो उत्तर प्रदेश में देहरादून में स्थित है। विभिन्न स्तरों के वन अधिकारियों के प्रशिक्षण के लिए केन्द्रीय सरकार के 9 वन महाविद्यालय हैं, जो देहरादून (उत्तर प्रदेश), बालाघाट (मध्य प्रदेश), कोयम्बतूर (तमिलनाडु), कुर्स्यांग (पश्चिम बंगाल), चन्द्रपुर (महाराष्ट्र) तथा बर्नोहाट (असम) में स्थित हैं।

(ख) गत तीन वर्षों के दौरान वन अनुसंधान तथा प्रशिक्षण पर खर्च की गई धनराशि नीचे दी गई है :—

	(लाख रुपए)
1980-81	3,34.83
1981-82	3,95.95
1982-83	6,09.31

(ग) संस्थान के प्रथम निदेशक की अगस्त, 1983 में अचानक मृत्यु हो गई और दूसरे निदेशक की नियुक्ति होने तथा संकाय के पदों से भरे जाने तक इस समय संस्थान अपने सामान्य कार्यों तथा कार्यकलापों को करने में असमर्थ है। संस्थान के विस्तार संबंधी योजना के ब्यौरे को अभी अंतिम रूप दिया जाना है।

(घ) निदेशक की नियुक्ति करने तथा संकाय के सदस्यों के पदों को भरने के लिए कार्यवाही शुरू की गई है।

#### Release of F.C.I.'s Fertilisers

3187. SHRI G. BHOOPATHY : Will the Minister of AGRICULTURE be pleased to state :

(a) the amount of fertiliser released by Fertiliser Corporation of India for sale on reduced prices from the old stocks and how much was actually sold so far in different States ;

(b) the quantum of F.C.I.'s fertiliser allocated to Andhra Pradesh during 1983 Kharif season under different categories ; and

(c) safeguards taken to ensure quality of F.C.I.'s fertiliser ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The Department of Agriculture and Co-operation launched a 'Special Rebate Scheme' for liquidation of imported Urea and Di-ammonium phosphate lying with the Food Corporation of India for more than two years on the date of sale at a rebate of 10% of the notified consumer prices to the farmers. Sale of these fertilisers are being made through major manufacturers having well established sales network, through pool handling agencies and if necessary through Institutional Agencies. The State-wise quantities lifted out of Special Rebate Scheme stocks and quantities sold upto 30-11-1983 separately for Urea and Di-ammonium Phosphate, by the Fertiliser Corporation of India are as under :

Product	State	Quantities Lifted (Tonnes)	Quantities Sold (Tonnes)
Urea	Uttar Pradesh	19,981	16,613
	Bihar	12,404	12,404
	Madhya Pradesh	7,717	6,827
	Andhra Pradesh	2,080	2,080
	Maharashtra	2,000	1,400
		44,182	39,324
DAP	Uttar Pradesh	36,715	36,365

(b) The Fertiliser Corporation of India lifted 1580 tonnes of Urea during Kharif 1983 for Andhra Pradesh.

(c) For the sale of imported Urea and Di-ammonium Phosphate under the Special Rebate Scheme, following steps have been taken to ensure its quality :

(i) These stocks are being standardised to ensure quality and sold in bags carrying special label indicating, inter-alia, the reduced price and the fact that it contains standard nutrient value. Any fertiliser stocks which are found sub-standard are *not* being sold to farmers under this Scheme.

(ii) We have further issued instructions that the Food Corporation of India shall keep the standard stocks in the specified godowns, segregated from the sub-standard stocks and stocks of fertilisers not covered by this Scheme. The instructions provide for joint physical verification of these

stocks by the representatives of the Food Corporation of India, State Warehousing Corporation and the manufacturers concerned.

(iii) In the event of any doubt about any stock being non-standard adequate arrangements exist for analysing the same to ensure that only good quality stocks are supplied to the farmers.

(iv) 'Fertiliser Control Order'/Essential Commodities Act prescribe stringent punishment to these selling sub-standard fertilisers.

#### Damage to Irrigation Projects due to Cyclone in Andhra Pradesh

3188. SHRI G. BHOOPATHY : Will the Minister of IRRIGATION be pleased to state :

(a) the particulars and number of tanks and other irrigation sources which have either damaged or breached due to recent